

- (iii) Liberalised licensing and creation of large capacities in components so as to ensure viable production base.
- (iv) Rationalised import policy; canalising and certain types of components for which demand is more than the indigenous supply.
- (v) Providing R&D funds to public sector units and R&D laboratories for upgrading and development of products.
- (vi) Increased TV transmission coverage.
- (vii) Allowing the MRTP/FERA companies to the area of computer peripherals, components and other high technology products.
- (viii) A separate standardisation, Testing and Quality Control (STQC) programme has been initiated to assist manufacturers of electronics goods in improving the quality of their products.

**Sports Equipment Lying unused in
Nehru Stadium**

43. SHRI SANAT KUMAR MANDAL : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether it is a fact that at least two crore worth of sophisticated equipment used in athletics, cycling and gymnastics has been lying unused in basements at the Nehru Stadium, New Delhi and is rotting there ;

(b) if so, whether the Sports Authority of India has worked out any scheme for regular utilisation of this equipment ;

(c) if so, the broad outlines thereof ; and

(d) if not what steps are being taken to prevent its rotting, and to put it to proper use ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) No Sir. The total value of the equipment purchased for IX Asiad in respect of the three sport disciplines mentioned is about Rs. 52 lakhs only. This equipment is available for use in stores in New Delhi patiala, Bangalore and Calcutta for its utilization. The equipment is made available for use for national coaching camps, national championships and other major sports events. The equipment stored in the Jawaharlal Nehru Stadium is in good condition.

(b) to (d). Do not arise.

**Introduction of Five Day working Week
in Central Government Offices**

44. SHRI K. PRADHANI : Will the PRIME MINISTER be pleased to state :

(a) whether the pros and cons of introducing a five day working week in Central Government offices has since been examined ; and

(b) if so, its outcome and the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO) : (a) and (b). The matter is under consideration.

Lanka Getting U.K. Arms, Gunship.

45. SHRI K. PRADHANI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :